

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

(IB)-205/ND/2018

In the matter of:

M/s. RS Ortho Technologies
Vs.
Adiva Hospital

....**Applicant**

....**Respondent**

Under Section: 9 of IBC Code, 2016.

Order delivered on 03.08.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant	: Mr. Rahul Raj Malik, Adv. Mr. Aishwarya Kumar, Adv.
For the Respondent	: Mr. Santosh Pandey, CS Mr. Bikash Kumar Sahoo

ORDER

For final arguments on 04.09.2018.

Mukesh


**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**